

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

original Application No. 422 of 2003

Jabalpur, this the 29th day of July 2003

Hon'ble Shri J.K. Kaushik, Judicial Member
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Smt. Neela Borkar, W/o. late
Y.R. Borkar, Aged about 45
years, R/o. Hare Krishna Telecom,
Sabji Mandi, Shahdol, MP. Applicant

(By Advocate - Shri Yogesh Mishra)

V e r s u s

1. Union of India,
Through : Secretary (Railways),
Ministry of Railways, Rail
Bhawan, New Delhi.

2. Railway Board, Through : Its
Chairman, Rail Bhawan, New
Delhi.

3. Divisional Railway Manager,
Bilaspur, Chhattisgarh. Respondents

O R D E R (oral)

By J.K. Kaushik, Judicial Member -

The learned counsel for the applicant requests for withdrawal of this case. The request for withdrawal is allowed. The original Application stands dismissed accordingly.

Ans

(Anand Kumar Bhatt)
Administrative Member

J.K. Kaushik

(J.K. Kaushik)
Judicial Member

मुख्यमंत्री राज्य संसद
परिवर्तनिय विभाग, जबलपुर, दि.....
(1) सचिव, उच्च वक्ता, विभाग, जबलपुर
(2) "सा" श्री/श्रीमती/दूसरे विवाहित व्यक्ति, जबलपुर
(3) प्रत्यर्थी श्री/श्रीमती/दूसरे विवाहित व्यक्ति, जबलपुर
(4) विधायक, क्षेत्रपाल, जालपुर, जालपुर
सूचना एवं आवश्यक कार्यकारी दस्तावेज़

Yogesh Mishra
उपर्युक्त 1.8.03

*Issued
on 1.8.03
by B*